

These Members have been co-opted in the Screening Committee and they have started previewing the remaining episodes of 'Uttar Ramayan'.

### Supply of Kerosene to Orissa

1194. DR. KRUPASINDHU BHOI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the monthly allocation of kerosene made to Orissa during the first six months of 1989;

(b) whether the kerosene allocated to the State is far short of the requirement; and

(c) if so, the steps taken to increase the

quantum of kerosene to Orissa during the remaining six months of 1989?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). The kerosene requirements of States and UTs including Orissa are assessed by allowing suitable growth rate over the allocations made in the corresponding period of the previous year, and allocations are made accordingly. Besides the regular allocations, adhoc releases are also given to meet specific situations like floods, drought, shortage of LPG etc.

The details of allocations made to Orissa in accordance with the above policy during the first six months of 1989, are given below:—

(Figures in Tonnes)

Month	Regular allocation	Adhoc allocation	Total allocation
Jan. '89	11650	1265	12915
Feb. '89	11650	1265	12915
Mar. '89	9995	1665	11660
Apr. '89	9995	1265	11260
May '89	9995	1265	11260
June '89	9995	1765	11760

Allocation for the Monsoon Block (July-Oct. 89) has also been made at the rate of 12025 tonnes per month.

The allocation of kerosene to Orissa made in accordance with the existing policy is, by and large, considered adequate to meet the demand of the genuine consumers in the State.

The above policy is proposed to be continued during 1989.

### Wholesale Price Index and Medicines

1197. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) the wholesale price index medicines in 1986, 1987 and 1988 and also in ending May, 1989;

(b) the drugs and finished medicines covered under wholesale price index and the medicines where prices thereof have gone up more than 100 per cent; and

(c) the reasons for this increase?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) to (c). The required details to the extent available will be collected and laid on the Table of the House.

#### **Talcher Thermal Power Station, Orissa**

1199. SHRI SRIBALLAV PANIGRAHI: Will the Minister of ENERGY be pleased to state:

(a) the revised estimated cost of the Super Thermal Power Station set up by the National Thermal Power Corporation (NTPC) at Talcher in Orissa;

(b) how much money out of that would be borne by Union Government, the World Bank and the National Thermal Power Corporation; and

(c) the time by which the plan would start commercial production?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) The approved estimated cost of the Super Thermal Power Station at Talcher in Orissa under implementation by the National Thermal Power Corporation (NTPC) is Rs. 1480.85 crores.

(b) External assistance to the extent of US \$ 375 million from the World Bank and a French Credit of French France (FF) 612.7072 million are available for the project. The NTPC's internal resources employed for the project would be about Rs. 271 crores. The balance cost would be met out of the Government's resources.

(c) The first and second units of the project are scheduled for commissioning in April, 1994 and March, 1995 respectively.

#### **Rehabilitation of Displaced Persons from IB Valley**

1200. SHRI SRIBALLAV PANIGRAHI: Will the Minister of ENERGY be pleased to state:

(a) the number of families displaced due to the establishment of Thermal power plant at IB Valley in Orissa:

(b) the arrangements made to rehabilitate the displaced families;

(c) whether Government have made any arrangement to provide some job to the members of the affected families;

(d) if so, the number of local youths, particularly from displaced families which have got employment; and

(e) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (e). The information is being collected from the State Government and will be laid on the Table of the House.

#### **Improvement of Communication Network in C.I.L.**

1202. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENERGY be pleased to state: